

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.215/2016**

**In**

**OA No.2748/2015**

**MA No.2650/2015**

**MA No.3329/2015**

**MA No.4012/2015**

**MA No.4013/2015**

**this the 3<sup>rd</sup> day of June, 2016**

**Hon'ble Mr. V. Ajay Kumar, Member (J)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Tijender  
S/o Shri Ravidutt Sharma  
R/o Flat No.E-4  
MCD Officers Flats  
10, Rajpur Road  
Civil Lines  
Delhi – 110 054.

.... Applicant

(By Advocate: None )

**VERSUS**

1. Shri P.K.Gupta, Commissioner  
North Delhi Municipal Corporation  
4<sup>th</sup> Floor, SPM Mukherjee Civic Centre  
Minto Road, New Delhi – 110 002.
2. Shri Deepak Hastir  
Addl. Commissioner  
Lands & Estate  
North Delhi Municipal Corporation  
5<sup>th</sup> Floor, SPM Mukherjee Civic Centre  
Minto Road  
New Delhi – 110 002.
3. Shri R.K.Meena  
Deputy Commissioner  
Lands & Estate  
North Delhi Municipal Corporation  
7<sup>th</sup> Floor, SPM Mukherjee Civic Centre  
Minto Road  
New Delhi – 110 002.
4. Shri Rahul Saraswat  
Executive Engineer (Maintenance-1)  
Civil Lines Zone

North Delhi Municipal Corporation  
16 Rajpur Road,  
Delhi – 110 054.

5. Shri Vinod Kumar Mantoo  
S/o Shri Pran Nath Mantoo  
R/o Flat No.D-2/1  
MCD Officers Flats  
10, Rajput Road  
Civil Lines  
Delhi – 110 054. .... Respondents.

(By Advocate: Shri Manjeet Singh Reen)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar,**

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the respondents while producing an order dated 30.05.2016 submits that they have fully complied with the orders of this Tribunal.
3. In the circumstances, the Contempt Petition is closed. Notices issued to the respondents are discharged. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

**(V.Ajay Kumar)**  
**Member (J)**

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